

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:168
ANSWERED ON:30.11.2000
NATIONAL JUDICIAL COMMISSION
DAGGUBATI RAMANAIDU;SUKDEO PASWAN

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

to the reply given to Unstarred Question No.3613 on April 17, 2000 regarding setting up of National Judicial Commission and state :

(a) whether the Government propose to bring forward a legislation for setting up of a National Judicial Commission; and

(b) if so, the time by which the legislation is likely to be introduced ?

Answer

MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

(a) and (b) : The Government is examining a proposal to set up a National Judicial Commission which would recommend judicial appointments in High Courts and the Supreme Court of India as also draw up a code of ethics for the judiciary. The matter is under examination. However, it is not feasible to indicate a time - frame by which a Constitutional Amendment Bill could be introduced.